



\$~S-29, 30, 31, 32, 33, 34

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 2296/2020**

AJAY GAUTAMPetitioner

Through: Mr. Colin Gonsalves, Senior

Advocate with Mr. Rohit Saini and Mr. Nayab, Advocates.

versus

GNCT OF DELHI AND ORS.Respondents

Through: Mr. Jawahar Raja, ASC for

GNCTD.

Mr. Anil Soni, CGSC with Mr. Devvrat Yadav, Advocate for

UOI.

Mr. Rajat Nair, SPP with Mr.

Dhruv Pande, Advocate for Delhi

Police.

Mr. Joy N. Tirkey, DCP/ North-East and Mr. Amit Goel, DCP/

Crime Branch.

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+ W.P.(C) 2836/2020 & CM APPL. 9860/2020 (permission to file a digital copy of Annexure P/6)

JAMIAT ULAMA-I-HINDPetitioner

Through: Ms. June Choudhary, Senior

Advocate with Mr. Taiyyab Khan,

Advocate.

versus

UNION OF INDIA & ORSRespondents

Through: Mr. Rajat Nair, SPP with Mr.

Dhruv Pande, Advocate for Delhi

Police.

Mr. Jawahar Raja, ASC for

GNCTD.

Mr. Joy N. Tirkey, DCP/ North-East and Mr. Amit Goel, DCP/

Crime Branch.

W.P.(C) 2296/202 and others

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+ **W.P.(C)** 3003/2020

JAMIAT ULAMA-I-HIND THROUGH GENERAL SECRETARYPetitioner

Through: Ms. June Choudhary, Senior

Advocate with Mr. Taiyyab Khan,

Advocate.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Rajat Nair, SPP with Mr.

Dhruv Pande, Advocate for Delhi

Police.

Mr. Joy N. Tirkey, DCP/ North-East and Mr. Amit Goel, DCP/

Crime Branch.

32

W.P.(CRL) 588/2020, CRL.M.A. 5365/2020 (to bring on record more information and seeking registration of FIR), CRL.M.A. 5366/2020 (Exemption), CRL.M.A. 9659/2020 (to bring on record more information and seeking registration of FIR), CRL.M.A. 9660/2020 (Exemption), CRL.M.A. 8160/2022 (for clarification) & CRL.M.A. 14970/2022 (for deletion of R-16 to 20)

LAWYERSVOICE

.....Petitioner

Through: Mr. Kirti Uppal, Senior Advocate

with Mr. Amit Tiwari, Mr. Satya Ranjan, Mr. Himanshu Bidhuri, Advocates with Mr. Neeraj,

applicant in-person.

versus

UNION OF INDIA & ORS

.....Respondents

Through: Mr. Anil Soni, CGSC with Mr.

Devvrat Yadav, Advocate for UOI. Mr. Rajat Nair, SPP with Mr. Dhruv Pande, Advocate for Delhi

Police.





Mr. Tarannum Cheema and Mr. Akash Singh, Advocates for R-4 and 5.

Mr. Jatin Bhatt, Advocate for R-11. Mr. Sarim Naved & Ms. Vasudha Singh, Advocates for R-12 &13 Mr. Abhik Chimni, Mr. Mukul

Kulhari and Mr. Saharsh Saxena, Advocates for R-14.

Ms. Sanya Kumar & Mr. Sahil Ghai, Advocate for R-15.

Mr. Harsh Prabhakar, Advocate for R-23.

Mr. Joy N. Tirkey, DCP/ North-East and Mr. Amit Goel, DCP/ Crime Branch.

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+ W.P.(CRL) 665/2020, CRL.M.A. 5109/2020 (for intervention), CRL.M.A. 5330/2020 (for intervention), CRL.M.A. 5367/2020 (for intervention) & CRL.M.A. 9161/2020 (for intervention)

SHAIKH MUJTABA FAROOQ & ORS. Petitioners

Through: Mr. Colin Gonsalves, Senior

Advocate with Mr. Rohit Saini and

Mr. Nayab, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC.

Mr. Rajat Nair, SPP with Mr. Dhruv Pande, Advocate for Delhi Police.

Police.

Mr. Sarang S. Chowdhary, Mr. Shivam S. Chowdhary & Mr. Shashank S. Chowdhary, Advocates for P. 6

for **R**-6.

Mr. Ajay Burman, Senior Advocate with Ms. Ruchi Kapur & Mr. Varun

Seth, Advocates for R-8.

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+ W.P.(CRL) 669/2020, CRL.M.A. 5122/2020 (interim relief) & CRL.M.A. 6229/2020 (early hearing)

BRINDA KARAT

.....Petitioner

Through: Ms. Kirti Singh, Ms. Nupur

and Ms. Sonal, Advocates.

versus

STATE & ANR.

.....Respondents

Through: Mr. Anil Soni, CGSC with

Mr. Devvrat Yadav,

Advocate for UOI.

Mr. Rajat Nair, SPP with Mr. Dhruv Pande, Advocate for

Delhi Police.

Mr. Joy N. Tirkey, DCP/ North-East and Mr. Amit Goel, DCP/

Crime Branch.

CORAM:

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE TALWANT SINGH

ORDER 13.03.2023

%

It is 04:45 PM.

No time left.

Re-notify on 26.04.2023.

The date has been fixed at the specific request of Ms. June Choudhary, learned Senior Advocate appearing on behalf of Jamiat Ulama-I-Hind, the petitioner in W.P.(C) 2836/2020 and Jamiat Ulama-I-Hind through General Secretary, the petitioner in W.P.(C) 3003/2020.

SIDDHARTH MRIDUL, J

TALWANT SINGH, J

MARCH 13, 2023/at

Click here to check corrigendum, if any

W.P.(C) 2296/202 and others

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